

(d) The details of export and import between India and China for the last three years are given in the table below:

(Value In US \$ million)

(a)	(b)	(c)	(d)	(e)	(f)	(g)
Year	Import from China	Total import	% of (b) to (c)	Export to China	Total export	% of (e) to (f)
2010-11	43,480	369,769	11.76	15,483	251,136	6.17
2011-12	55,314	489,319	11.30	18,077	305,964	5.91
2012-13	52,248	490,337	10.65	13,535	300,401	4.51

Trade agreement by Assam Government with Bhutan

2659. SHRI AVINASH PANDE : Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether the State Government of Assam has signed any trade agreement with Bhutan in the last three years, if so, the details thereof;

(b) whether any target has been fixed to increase the exports of Assam to the neighbouring countries through border trade; and

(c) if so, the details thereof including border hats, border trade fairs and introduction of financial and banking institutes in the border regions of the neighbouring countries of Assam?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (DR. E.M. SUDARSANA NATCHIAPPAN) : (a) The provisions of the Agreement on Trade, Commerce and Transit between the Republic of India and Royal Government of Bhutan, and the Agreement on South Asian Free Trade Area (SAFTA) are applicable to all trade between India and Bhutan, including that pertaining to Assam. These Agreements came into effect in the year 2006. (State Governments do not separately sign any trade agreement with a foreign government).

(b) No specific target has been fixed by the Union Government to increase the exports of Assam to the neighbouring countries through border trade.

(c) Issues relating to improvement in trade infrastructure are taken up with the neighbouring countries, based upon the specific inputs received from concerned State Governments.